

**Payments from Iron and Steel Equalisation Fund**

2130. **Shrinatti Renu Chakravarty:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 346 on the 17th February, 1959 and state:

(a) what were the handling and incidental charges under T.C.A. programme paid from the Steel Equalisa-

tion Fund from 1955 to 1958 (year-wise);

(b) the cost of Price and Accounts Division Organisation from 1955 to 1958 (year-wise); and

(c) the payments made to re-rollers during the same period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a), (b) and (c). The information is given below:

	1955 Rs.	1956 Rs.	1957 Rs.	1958 Rs.
(a) Handling & incidental charges under T.C.A. programme.	6,001,968	1,922,948	3,871,155	6,517,600
(b) Cost of Price & Accounts Division organisation.	3,88,776	440,331	444,151	579,807
(c) Payments made to Re-rollers.	3,505,099	4,201,599	3,205,530	3,040,231

**Scientific and Technical Terminology**

2131. **Shri Ram Krishan Gupta:** Will the Minister of Education be pleased to state:

(a) whether Government have any proposal to evolve a common scientific and technical terminology in all Indian languages; and

(b) if so, what steps have been taken in this direction so far, or are being contemplated in the matter?

The Minister of Education (Dr. K. L. Shrinani): (a) and (b). The Government of India set up a Board of Scientific Terminology in 1950 to evolve a uniform scientific and technical vocabulary in Hindi, to be adopted in the other regional languages also, as far as possible. The work is in progress.

**Oil Experts to Madras**

2132. **Shri Elayaperumal:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether oil experts were sent by the Government to find out the oil resources in Madras State; and

(b) if so, the names of the places in Madras visited by them?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Neyveli, Tiruchirappalli, Cuddalore and Niniyur areas of Madras State.

**Report of the Building Project Team**

2133. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an Italian expert on building and structural construction arrived in New Delhi on the 25th February, 1959 at the invitation of the Building Project Team of the Committee Plan Projects;

(b) if so, for what purpose; and

(c) what amount was spent for the visit?

The Minister of Finance (Shri Morarji Desai): (a) Yes.

(b) Dr. Morandi is an internationally known authority on bridges construction and structural engineering. He was invited for consultation on certain problems of bridge engineering encountered by the Buildings Projects

Team of the Committee on Plan Projects, with a view to ensuring maximum economy and efficiency in the construction of bridges in India.

(c) The expert did not charge any consultation fee and Government has incurred expenditure only on the cost of passages, internal travelling and stay in India. The total cost in rupees is about Rs. 11,500. No foreign exchange payment is involved.

**Colonies for Scheduled Castes and Scheduled Tribes in Punjab**

2134. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the amount allotted by the Central Government to the Punjab Government for the construction of colonies for Scheduled Castes and Scheduled Tribes during 1959-60?

The Deputy Minister of Home Affairs (Shrimati Alva): Under the schemes for the welfare of Scheduled Tribes both in the State Plan and the Centrally Sponsored Programme, no provision has been made for the construction of colonies. It is not possible to give any information regarding the provision made for the construction of colonies for Scheduled Castes during 1959-60, at this stage, as the break up of the Plan allocation for 1959-60 amongst specific schemes has not yet been received from the Punjab Government.

दूसरे कार्यालयों में भेजे गये गृह-कार्य  
मंत्रालय के कर्मचारी

२१३५. श्री सरजू पांडे : क्या गृह-कार्य  
मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६ में अब तक गृह-कार्य  
मंत्रालय के कितने पदाधिकारी दूसरे कार्यालयों  
में भेजे गये और उनके पद क्या हैं ; और

(ख) उन्हें प्रतिनियुक्ति भत्ते के रूप  
में कुछ कितनी राशि दी गई ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) कोई नहीं ।

(ख) सवाल नहीं उठता ।

12-02 hrs.

**PAPERS LAID ON THE TABLE**

**ANNUAL REPORT OF HINDUSTAN STEEL  
PRIVATE LTD.**

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of Hindustan Steel Private Limited for the year 1957-58 along with the Audited Accounts. [Placed in Library. See No. LT-1303/59].

**BOMBAY VILLAGE INDUSTRIES BOARD  
(RECONSTRUCTION) ORDER**

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under subsection (5) of Section 4 of the Inter-State Corporations Act, 1957, a copy of the Bombay Village Industries Board (Reconstruction) Order, 1959, published in Notification No. G.S.R. 200 dated the 13th March, 1959. [Placed in Library. See No. LT-1304/59].

**MESSAGE FROM RAJYA SABHA**

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 130 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th March, 1959, agreed to the Parliament (Prevention of Disqualification) Bill, 1958, as further amended by the Lok Sabha at its sitting held on the 24th February, 1959, in the manner following:—

**Enacting Formula**

1. That at page 1, line 1,—  
for "Ninth Year" substitute  
"Tenth Year".